

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

52.

CP/128(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.05.2024

NAME OF THE PARTIES:

Amit Seth

Vs

Ace Ocean Resources Private Limited

SECTION: 241(1), 242(4), 244(1) OF THE COMPANIES ACT, 2013.

**ORDER**

1. Adv Ruchita Krishnan i/b Universal Legal, Ld. Counsel for the Petitioner present.
2. By order of the Bench, list this matter on 01.08.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)